

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-2**

Appeal No. - 03/252/ND/2021

**IN THE MATTER OF:**

AGERSON TELECOMMUNICATIONS PRIVATE LIMITED

V/s

ROC

....Applicant

....Respondent

**SECTION**

U/s 252

**Order delivered on 21.01.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

:

For the Respondent

: Kunal Sharma and Zehra Khan, Standing Counsels for Income Tax Department

**ORDER**

None present on behalf of the appellant as well as Ld. ARoC. Counsel for Income Tax Department has appeared. List on **11.03.2021**.

Sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

Sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**